

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
Diary No. 3319/2017
IA No. 62/JPR/2019
IA No. 93/JPR/2019
IA (CA) No. 10/JPR/2022
CA No. 11/JPR/2023
CP No. 145(ND)2017
TA No. 50/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Ram Karan Bhakar

...Petitioner

Versus

Lotus Consbuild Technocrat Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Pawan Sharma, Adv.

For the Respondent : Naresh Kumar Sejvani, Adv.

ORDER

Heard Mr. Pawan Sharma, Adv. appearing on behalf of the Petitioner. Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Respondent. On the request of Mr. Pawan Sharma, Adv. in CP No. 145/(ND) 2017, TA No. 50/12018, this matter could not be heard today, since the matter is already fixed for 24.07.2024. List the matter for hearing on 24.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 23, 2024